

- (iii) S.O. 3141 published in Gazette of India dated the 6th September, 1968. [*Placed in Library.. See No. LT-2044/68.*]

**FINANCIAL COMMITTEES, 1967-68
(A REVIEW).**

SECRETARY : I beg to lay on the Table a copy of "Financial Committees, 1967-68 (A Review)".

12.04 HRS.

PRESIDENT'S ASSENT TO BILLS

SECRETARY : Sir, I lay on the Table following seven Bills Passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 23rd August, 1968 :—

- (1) The Appropriation (Railways) (No. 3) Bill, 1968.
- (2) The Appropriation (Railways) No. 4 Bill, 1968.
- (3) The Bihar State Legislature (Delegation of Powers) Bill 1968.
- (4) The Bihar Appropriation Bill, 1968.
- (5) The Appropriation (No. 3) Bill, 1968.
- (6) The Appropriation (No. 4) Bill, 1968.
- (7) The Uttar Pradesh Appropriation (No. 3) Bill, 1968.

Sir, I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following ten Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 23rd August, 1968 :—

- (1) The Indian Coinage (Amendment) Bill, 1968.
- (2) The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1968.
- (3) The Enemy Property Bill, 1968.
- (4) The Inter-State Water Disputes (Amendment) Bill, 1968.
- (5) The Andhra Pradesh and Mysore (Transfer of Territory) Bill, 1968.

- (6) The Indian Patents and Designs (Amendment) Bill, 1968.
- (7) The Gold (Control) Bill, 1968.
- (8) The Insecticides Bill, 1968.
- (9) The Border Security Force Bill, 1968.
- (10) The Punjab State Legislature (Delegation of Powers) Bill, 1968.

PUBLIC ACCOUNTS COMMITTEE

THIRTIETH REPORT

SHRI M. R. MASANI (Rajkot) : Sir, I beg to present the Thirtieth Report of the Public Accounts Committee on action taken by Government on the recommendations of the Public Accounts Committee contained in their Fiftieth Report (Chapters I—III) (Third Lok Sabha) relating to Export Promotion Schemes etc.

SHRI GUNANAND THAKUR : * * *

MR. SPEAKER : I have not permitted you to speak. It will not be taken down. If you want to disturb the whole House without any result, please do it. But I have not permitted you and I am not going to permit you. It is not fair.....(*Interruptions*). No please.....(*Interruptions*).

SHRI GUNANAND THAKUR : * * *

MR. SPEAKER : Whatever it is, I would not allow anyone to raise anything he likes on the floor of the House.....(*Interruptions*). Order, order. Whatever Shri Sarjoo Pandey wanted to raise, he should have brought to my notice at 10.30 a.m. Raising a subject on the floor of the House, when it is not brought to my notice earlier, will not be proper and if I allow it to one hon. Member, it will be followed by others and there will be no order at all in the House. So, will they all kindly sit down?(*Interruptions*).

SHRI GUNANAND THAKUR : * * *

MR. SPEAKER : I cannot help it. Nothing will be taken down....(*interruptions*). I want the press also not to publish it.....(*interruptions*). Will you all kindly sit down now? I appeal to the hon. Members to resume their seats. Now, the hon. Prime Minister.